GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 3516 ANSWERED ON 01.04.2025

INFRASTRUCTURE STATUS TO THE SHIPPING INDUSTRY

3516. SHRI A. D. SINGH:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether there is demand to grant the infrastructure status to the shipping industry to improve India's position in shipbuilding and ownership;
- (b) if so, the details thereof;
- (c) the response of Government towards granting infrastructure status to the shipping industry;
- (d) the additional facilities available to the shipping industry on being granted infrastructure status; and
- (e) by when such status will be given to the shipping industry?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (e) Government of India, in the budget speech, 2025, Para no 64 has announced "Large ships above a specified size will be included in the infrastructure harmonized master list (HML)". This will make them eligible for benefits such as easier access to long-term financing and tax incentives.
